

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 585
TO BE ANSWERED ON 23.07.2026**

CONCERNS OF GIG OR PLATFORM WORKERS

585. PROF. MANOJ KUMAR JHA:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of workers currently registered as gig or platform workers under the Code on Social Security, 2020 during the last three years, year-wise;**
- (b) the average weekly earnings of gig workers in key platform sectors (home-services, delivery, ride-hailing);**
- (c) the number of complaints or grievances received by the Ministry concerning wage discrimination or unequal pay among gig workers during the last two years; and**
- (d) the actions taken by Government to address their complaints?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Code on Social Security, 2020 has come into force on 21.11.2025 with the objective to consolidate and simplify the existing social security laws into a single framework and to extend social security coverage to all workers, including organized, unorganized, gig, platform and self-employed workers.

For the first time, the definition of 'gig workers' and 'platform workers' and provisions related to the same have been provided in the Code on Social Security, 2020. Gig workers and platform workers are outside the traditional employer-employee relationship.

The Code provides for framing of suitable social security schemes for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code provides for setting up of a Social Security Fund to finance these welfare schemes. The Code also has provisions to constitute a National Social Security Board for the purposes of the welfare of gig workers and platform workers.

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The Code has provisions for setting up a toll-free centre, or helpline or facilitation centres for unorganized, gig, and platform workers by the appropriate Government. These facilities will disseminate information on available social security schemes, facilitate filing, processing and forwarding of application forms for registration, assist to obtain registration and facilitate the enrolment of the registered unorganized workers, gig workers and platform workers in the social security schemes.

The total number of platform workers registered on eShram portal as on 19.07.2026 is 10.83 lakh and year-wise registration during the last three years is as under:-

Year	Number of platform workers registered on eShram portal
2023	23,746
2024	25,255
2025	4,58,026

The Ministry of Labour and Employment has conducted multiple rounds of deliberations with Aggregators, Knowledge Partners, Platform Workers Associations, State Government/Union Territories and other organisations for social security framework of gig and platform workers to move forward for a comprehensive welfare scheme for platform workers, as mandated under the Code.
